Annexure-4														
Name of the corporate debtor: Pushpa Builders Limited					Date of commencement of CIRP:20.09.2022					List of creditors as on:15.11.2024				
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of any	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt of claim		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related party?	% of voting share in CoC	claim	mutual dues, that may be set- off		verification	
1	Mudraksh Investfin Pvt Ltd*		387530354.7	385702189.7	Unconved	NA	NA	No	26.79%	0	0	1828165	0	*After assignment of debt by assignor, Vaish Cooperative Adarsh Bank Itd to the assignee, Mudraksh Investfin Pvt Ltd.
2	Dr. Vinod Garg		54820026.48	23690478.31			NA	No	1.65%	0	0	31129548.17	0	nivestini i ve htt.
	Sanjay Bhardwaj		11363000		Unsecured		NA	No	0	0	0	11363000	0	
4	Exert Buildcon Pvt Ltd.	20/02/2023	161175000		Unsecured		NA	No	0	0	0	161175000	0	
5		14/07/2023	295185174.2	295185174.2		NA	NA	No	20.50%	0	ő	101175000	0	
	Rajini Dhar	11,07,2025	2027598		Unsecured		NA	No	0	0	ő	2027598	Ŭ	
	KWI		214386995		Unsecured		NA	Yes	0	214386995	0		0	Claim received by the RP after 90days of iCD and no reason of delay and supporting documents has been received to substantiate the claim. However, the same amount stands in the financials of the CD under the head other current liabilities.
Total 112648814			1126488148	704577842.2					48.94%	214386995	0	207523311.2	0	